

**Draw of DDA Flats for Disabled Persons,
Ex-Servicemen and Widows**

7765. SHRI ANWAR AHMAD : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the draw of flats announced by the DDA on 16 February, 1983 for disabled persons, widows and Ex-servicemen was held without their consent/option for cash down payments;

(b) if so, whether Government hope that persons of the above categories would be able to make cash down payments; and

(c) whether taking into consideration their meagre income, Government propose to provide any relaxation in this regard and if so, when and if not reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) Yes, Sir.

(b) The DDA has reported that prior option of the registrants with regard to mode of payment is not obtained. The registrant has the option to decline the offer within the stipulated period of one month and, in that case, no penalty towards cancellation of the flat is charged.

(c) The DDA has reported that only 40% of the flats in MIG category and 25% of the flats in the LIG and Janata category are allotted on cash down basis and the remainder of the flats are allotted on hire-purchase basis. It has further reported that this mode of payment is decided by draw of lots as it is not practicable to obtain option of individuals owning to more than 1.71 lakh persons registered under the Scheme.

Coal Depots Menance in Mandir Marg

7766. SHRI CHANDRADEO PRASAD VERMA : Will the Minister of WORKS AND HOUSING be pleased to stated :

(a) whether it was decided to shift coal depots functioning in Sector D, Mandir Marg, New Delhi to a distant place and the

owners of these depots were served notice to vacate the places allotted to them ;

(b) if so, the reasons why these coal depots are still functioning in these very places; and whether any responsibility has been fixed in this regard; and

(c) what action Government have taken or propose to take to shift these depots immediately ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

**Linking of Villages with all Weather
Roads**

7767. SHRI R. P. GAEKWAD : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the total number of villages with a population over 1500 in Gujarat still remains to be linked with all weather roads;

(b) the target to link these villages with all weather roads under the minimum needs programme and the funds needed for the purpose, in Gujarat; and

(c) the target fixed and fund made available to link above such villages with all weather roads, during the Sixth Five Year Plan and progress made thereon till December 1982, in the State ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : (a) 480 villages in Gujarat having a population over 1500 remained to be connected with all-weather roads as on 31. 3. 1982.

(b) and (c) Against the target of connecting 612 villages having a population over 1500 during the Sixth plan according to the national norms, the Government of Gujarat had already connected 743 villages by all-weather roads by the 31st March, 1982. The total outlay provided for rural roads under the minimum needs programme for Gujarat for the Sixth Plan period is Rs. 135 crores.